

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 481 -JK (LD) of 2022

DATED:- 07 - 02 - 2022

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 07 - 02 - 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 481-JK(LD) of 2022 dated 07.02.2022

S.No	Title of the Case	OIC
1	WP(C)/ 129/ 2022 titled Mohd Shafi and Another Th Layaqat Ali F A Natnoo For Pet. Vs UT of J&K Th Principal Secretary PWD R & B Deptt. And Os	Sh. Joginder Paul, Executive Engineer, PWD (R&B) Spl Sub Division Mahore
2	WP(C)/132/2022 titled Puran Chand Vs UT Of J&K Th. Commissioner Secretary PWD R&B Deptt & Ors	Sh. Vinod Kumar, Executive Engineer PWD (R&B) Division
3	WP (C) No. 2618/2021 titled Des Raj Vs. UT of J&K & Ors.	Sh. Kamal Kishore Sharma. Executive Engineer, PMGSY Division Billawar
4	WP(C) No. 2768/2021 titled Lekh Raj & Ors V. UT of J&K 86 Ors.	
5	WP(C) No. 2851/2021 titled Doulat Singh V. UT of J&K & Ors.	
6	WP(C)/131/2022 Subash Chander and Another Amit Gupta For Pet. Vs Union Territory of Jammu And Kashmir Th Secretary Pwd And Another	Sh. Rajesh Bhagat, Executive Engineer, PWD Constr. Div-Jammu


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